

ÖITEM NO.63

REGISTRAR COURT. 1 SECTION IX  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 28942/2015  
ASHOK SAWAJI CHAWARE Petitioner(s)

VERSUS

UNION OF INDIA AND ORS. Respondent(s)

Date : 18/07/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. Anil Kumar,Adv.

For Respondent(s)

Mr Uday Bhan Singh, Adv.

Mr. Shreekant N. Terdal,Adv.

UPON hearing the counsel the Court made the following

O R D E R

All the respondents have already filed counter affidavit.

Registry to process the matter for being listed before the Hon&#39;ble Court as per rules.

(PAWAN DEV KOTWAL)  
Registrar